

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-04/2013/1857/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah
Special Judge, Assam,
Guwahati.

Dated Guwahati the 8th April 2019.

Sub: **Casual Leave and restricted holiday along with station leave.**

Ref:- Your letter No. Spl/622/2019/ 05.04.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.04.2019 and restricted holiday on 17.04.2019 and 20.04.2019 along with station leave permission w.e.f. the evening of 12.04.2019 to 21.04.2019, has been ~~granted/rejected~~ granted. The District & Sessions Judge, Kamrup (M), and in his absence the senior most Judicial officer at the station will remain in charge of the Court and Office of the Special Judge, Assam, Guwahati.

Yours faithfully,

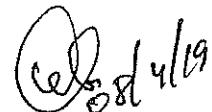
Sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/1858-1A, dated 08-04-19
Copy to:

1. The District & Sessions Judge, Kamrup (M) for information.
- ✓ 2. The Systems Analyst, Gauhati High Court



JT. REGISTRAR (VIGILANCE)

